

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2022 in MAC App.78 of 2022(Filing No.)

SUBHAM SILAL

APPLICANT

VERSUS

SAROJA CHETTRI AND OTHERS

RESPONDENTS

Date: 01.03.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. N. Rai, Advocate (Legal Aid Counsel).

For Respondents

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| R-1 | Mr. Johnson Subba, Advocate. Mr. Tenzing Thinlay Lepcha, Advocate. Mr. Saurav Singh, Advocate. |
| R-2 | Ms. Navtara Sarda, Advocate. |
| R-3 | None present. |
| R-4 | Mr. Rahul Rathi, Advocate. |
| R-5 | Ms. Tashi Doma Sherpa, Advocate. |

ORDER

Compliance Affidavit dated 27-02-2023 has been filed by the Respondent No.1 informing therein that cost of ₹1,000/- (Rupees one thousand) only, has been paid to the Sikkim State Legal Services Authority for utilisation as Emergency Fund in the One Stop Centre, at Gangtok.

Heard Learned Senior Legal Aid Counsel for the Applicant on I.A. No.01 of 2022.

Call for the records of the Learned Trial Court.

List on 14-03-2023.

Judge
01.03.2023